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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No. 584/97

Date of Order: 7.5.97

BETWEEN:

D.Lakshmanna

.. Applicant.

AND

1. Union of India, rep. by
Chief General Manager, Telecom.,
A.P.Circle, Hyderabad.

2. Telecom. District Manager,
Kurnool, Dist., Kurnool.

3. Divisional Engineer (Phones),
Near Govt. Press, Kurnool.

4. Sub Divisional Officer
(Phones), KrishnaNagar Telephone
Exchange, Near M.R.O. Office,
Kallur Mandal, Kurnool Dist.

.. Respondents.

Counsel for the Applicant

.. Mr. B.S.A. Satyanarayana

Counsel for the Respondents

.. Mr. V. Bhimanna

CORAM:

HON'BLE SHRI R.KANGARAJAN : MEMBER (ADMN.)

O R D E R

X Oral order as per Hon'ble Shri R.Kangarajan, Member (Admn.) X

This OA is filed for the following reliefs:-

(a) To call for the records available for engagement of
casual labourers and after perusal, declare the action
of respondents of engaging the applicant with various names
as illegal void; and

(b) direct the respondents to continue in service and confer
him temporary status and regularisation on his turn;

[Handwritten signatures/initials]

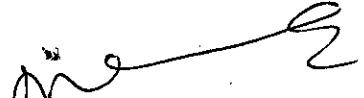
(21)

... 2 ...

(c) also direct the respondent No.1 to formulate a scheme on the analogy of the 1989 scheme to absorb the candidates like the applicant;

(d) and pass such other order or orders, as deemed fit and proper in the circumstances of the case.

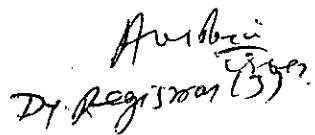
2. When the OA was taken up for the admission hearing the learned counsel for the applicant submitted that he is withdrawing this OA and approaching the administrative authorities for redressal of his grievances. In view of the above submission the OA is dismissed as withdrawn. No costs.



(R.RANGARAJAN)
Member (Adm.)

Dated: 7th May, 1997

(Dictated in Open Court)



Amritan
Dy. Registrar (3)

sd

Copy to:-

1. The Chief General Manager, Telecom, Union of India, A.P.Circle, Hyd.
2. Telecom District Manager, Kurnool, Dist, Kurnool.
3. Divisional Engineer(Phones), Near Govt Press, Kurnool.
4. Sub Divisional Officer, (Phones), Krishnanagar Telephone Exchange, Near MRO Office, Kallur Mandal, Kurnool Dist.
5. One copy to Sri. B.S.A.Satyanarayana, advocate, CAT, Hyd.
6. One copy to Sri. V.Bhimanna, Addl. CGSC, CAT, Hyd.
7. One copy to Deputy Registrar(A), CAT, Hyd.
8. One spare copy.

Rsm/-

Self Stat/
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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A.)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M
(J)

DATED

7/5/91

ORDER/JUDGEMENT

M.A./R.A./C.A. NO.

O.A. NO.

in
584/91

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

YLKR

II Court.

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
संघर्ष/DESPATCH

4 JUL 1991

हैदराबाद आयोग
HYDERABAD BENCH